

[Translation]**Issue of Demand Letters by DDA at the Time of Allotment of Flats**

5296. SHRI VISHNU MODI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether allottees of the DDA flats are issued demand letters at the time of allotment;

(b) whether in the event of cancellation of allotment due to some mistake a fresh demand letter is sent to the allottee again;

(c) if so, the number of such cases, particularly in Janta Category under the HUDCO Pattern in respect of which re-allotments were made in 1984 but demand letters were not issued again;

(d) whether Government propose to take any concrete action to ensure that fresh demand letters are issued in such cases; and

(e) if so, the broad details thereof and if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) Yes, Sir.

(b) Allotments are cancelled either on account of non-payment of the amount demanded in the demand-cum-allotment letter or non-fulfilment of the condition of allotment, indicated in the demand cum-allotment letter.

(c) Application for restoration received from such allottees are examined on merit and in case, the allottees have submitted the requisite documents and have deposited demanded amount or are ready to do so immediately and in case the flats allotted to them are available, orders for restoration are invariably passed. In these cases, the date of allotment and due date for payment remain the same and no fresh letters are issued. Only letters indicating

that the restoration has been allowed are issued to such persons. DDA does not maintain any account for such cases.

(d) and (e). Does not arise in view of reply in part (b) and (c) above.

[English]**Development of Kingsway Camp Area**

5297. SHRI D.L. BAITHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether re-development of Kingsway Camp (areas comprising Outram Lines and Hudson Lines), Delhi was taken up by the DDA in May, 1984 on Priority basis to provide plots of 160 sq. Yards to allottees of these plots as per draw of lots held in May, 1970; if so, the progress made so far;

(b) whether the owners of the one room tenements have been provided slum quarters as transit arrangement in Jahangirpuri; if so, on what terms and for how long; and

(c) whether any time-bound schedule has been drawn up by DDA for the re-development of the said area; if so, the time by which the same will be completed ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR):

(a) Yes, Sir. The development works in Outram Lines was taken up on priority basis in May, 1984 and are likely to be completed by the end of August, 1985 subject to availability of site. The development works of Hudson Lines are held up for want of clearance of barracks and other structures.

(b) Yes, Sir. The transit camp was provided to the allottees subject to payment of Rs. 150/- per month on licence fee basis till their plots are ready for handing over.

(c) No time bound schedule has been drawn up for this scheme. The various